

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**Appeal No.28 of 2013 &
I.A. No. 44 of 2013**

Dated : 10th July, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

Chhattisgarh State Power Distribution Corp. Ltd.Appellant(s)

Versus

**Chhattisgarh State Electricity Regulatory Commission & Anr.
....Respondent(s)**

Counsel for the Appellant(s) : Ms. Suparna Srivastava

Counsel for the Respondent(s): Mr. C.K. Rai for R.1

ORDER

(On being mentioned)

Post this matter before the Kolkata Circuit Bench on 01.08.2013 instead
of **02.08.2013.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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